

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1571
TO BE ANSWERED ON THE 3RD MAY, 2016

FUNDING PATTERN UNDER PMKSY

1571. SHRI BAIJAYANT JAY PANDA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government is aware that the original funding pattern of 90:10 between the centre and the States for the Kalahandi Bolangir Koraput (KBK) Region in Odisha districts under the Accelerated Irrigation Benefits Programme (AIBP) has been changed into 60:40 after the convergence of AIBP with the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), if so, the details thereof;

(b) whether the Government has taken any steps to ensure that even under PMKSY, the funding pattern of 90:10 is maintained under the AIBP for these districts; and

(c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a) to (c): After acceptance of the report of Sub-Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes; constituted by NITI Aayog, the funding pattern of AIBP under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) has been changed to (90:10 for the 8 North-Eastern and 3 Himalayan States), 60:40 for special category states and 25:75 for general category states.

After devolution of resources to States (from 32% to 42%) in the Central Divisible Pool, more resources are now available with States for completion of their projects. Therefore revision of funding pattern of (60:40) applicable to KBK region is not contemplated.
